

CIVIL JUDGE AND JMFC, KORATAGERE
CAUSE LIST

23.06.2020

Sl. No.	CASE NO	CASE STAGE	ADVOCATE NAME
1.	O.S. 164/2011	Hearing	HKM-PKS
2.	O.S. 180/2011	Arguments	BLN-GBH
3.	O.S. 66/2012	Arguments	BHP-SKM
4.	O.S. 251/2012	Hearing	AMK-TNG
5.	O.S. 80/2016	Hearing	AMK-DS
6.	O.S. 1/2017	Hearing	GDD-AMK
7.	O.S. 51/2020	Hearing	KBA
8.	O.S. 54/2020	Orders	HP
9.	O.S. 55/2020	Orders	KBA
10.	O.S. 56/2020	Orders	KBA
11.	Ex. 21/2013	Hearing	AMK-DGT
12.	Ex. 14/2012	Orders	SMK-AMK
13.	C.C. 183/2015	Arguments	KCN
14.	C.C. 323/2015	Hearing Before Charge	DK
15.	C.C. 358/2016	Hearing	GDD
16.	C.C. 219/2018	Hearing Before Charge	VJK
17.	C.C. 641/2019	Hearing Before Charge	GDD
18.	C.C. 730/2019	Hearing Before Charge	BAP
19.	C.C. 784/2019	Hearing Before Charge	SRR
20.	C.C. 445/2019	To furnish surety	DK
21.	Cr. 53/2020	Objection and Hearing	KCV
22.	Cr. 71/2020	Orders	MLS

Sd/-
Civil Judge and JMFC,
Koratagere.